

ITEM NO.11 Court 3 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 1331/2021

SUBHASISH BEHERA & ORS. Petitioner(s)

VERSUS

CENTRAL BOARD OF SECONDARY EDUCATION & ORS. Respondent(s)

(FOR ADMISSION and IA No.159299/2021-EXEMPTION FROM FILING O.T. and
IA No.159295/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Mamta Sharma, Adv.
Mr. Vagisha Nandini, Adv.
Mr. Pradeep Gupta, Adv.
Mr. Sandeep Malik, Adv.
Mr. Alok Kumar, Adv.
Mr. Ravi Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner is permitted to serve advance copy of this
petition on the Standing Counsel for the concerned respondents,
including the Central Agency.

List this matter on 17.01.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)